

the recommendations of the Sub-Committee are under Government's consideration. The other matters are reported to be under consideration of a Sub-Committee of the Central Board of Trustees of the Employees' Provident Fund Organisation.

Cadre Review of Railway Medical Officers

367. SHRI NARAYAN CHOUBEY:
SHRI MADHU DANDAVATE:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railway Medical Officers' association has demanded as early Cadre review and upgradation of their service;

(b) whether it is a fact that they were excluded from the recent Cadre reviews in Railways;

(c) if so, the reasons therefor; and

(d) Government's reaction to their demands?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) Yes.

(b) The Medical Department's cadre review has been taken up separately in view of its special problems.

(c) Does not arise.

(d) The matter is under active consideration.

Consignments not lifted from Chitpur Sheds

368. SHRI NARAYAN CHOUBEY:
Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the consignee, merchants and traders have not lifted their consignments comprising of sugar, oilseeds, grain and pulses, fodder, soda ash and other commodities from the Chitpur sheds of the Eastern Railway;

(b) if so, the details thereof;

(c) the steps being taken against the consignee, merchants and traders; and

(d) the value of goods not taken delivery of?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF) (a): Yes.

(b) The consignees have not been taking delivery of their goods since 12-2-1980. This is because of a dispute between two groups of labour engaged privately by the clearing agents who lift the goods on behalf of the consignees.

(c) Notices have been served to the consignees under the relevant provisions of the Indian Railways Act, including notices for sale of goods. This matter has also been brought to the notice of the West Bengal Government.

(d) The value of goods not taken delivery of is estimated at Rs. 1.15 crores approximately.

Unpaid Wages lying with Railways

369. SHRI NARAYAN CHOUBEY.
Will the Minister of RAILWAYS be pleased to state:

(a) what is the total amount lying accumulated with the Railways for the past three years; month-wise, and zone-wise, due to unpaid wages, travelling allowance and other arrears;

(b) what steps are being taken to ensure that these unpaid amounts are paid to the employees to whom these are due; and

(c) whether any steps are contemplated to ensure that the employees get these dues when the bills are ready and passed by the Accounts Department?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) The

balances remaining at the credit of unpaid wages are as under:—

- (i) As on 31-3-77—Rs. 167.24 lakhs.
- (ii) As on 31-3-78—Rs. 159.80 lakhs.
- (iii) As on 31-3-79—Rs. 212.88 lakhs.

Zone-wise break-up is detailed in the Statement attached. Monthwise detailed break-up for the various railways is not readily available and is being collected.

(b) and (c). The existing procedures are adequate to ensure payment of unpaid wages to the employees when claimed. The Cashiers retain the amounts not paid on the due dates upto a period of one month during which the employees who could not

receive payment on the due dates can collect the same direct from the Cashiers. At the end of this period the unpaid amounts are returned with a list of unpaid wages, copies of which are sent amongst others to the bill preparing officer. Upto a period of three months the Cashiers make payments against the unpaid wages on authorisation issued by the bill preparing units. Payments beyond this period of three months are made on regular pay orders issued by the bill preparing officer and checked and passed by the accounts officer. The amounts remaining unpaid are retained under a suspense account which is subjected to review by the bill preparing offices as well as the accounts officers periodically for clearing the amounts kept in suspense.

Statement

Zone-wise break up of unpaid wages on Indian Railways

ZONE	(Figures in 'laks)		
	Period during 31-3-1977	Period ending 31-3-1978	Period ending 31-3-1979
Central	29.76	27.58	35.90
Eastern	26.68	33.90	32.49
Northern	30.87	28.22	35.39
North Eastern	14.16	15.00	11.50
Northeast Frontier	9.39	7.30	22.64
Southern	6.92	6.24	9.22
South Central	5.70	9.60	10.87
South Eastern	21.81	15.98	28.54
Western	16.44	14.87	22.03
C.L.W.	0.93	0.54	1.49
D. L. W.	0.20	0.26	2.25
I. C. F.	0.23	0.27	0.45
Wheel & Axle Plant	—	—	—
Metre, Calcutta	0.18	10.0	0.08
M. T. P. /Delhi	0.06	—	—
M. T. P./Bombay	0.01	0.03	0.03
M. T. P./Madras	—	—	—
TOTAL	167.24	159.80	212.88

Note—All unpaid amounts are booked under Head "Deposits—Unpaid Wages" and separate break up category-wise like Travelling Allowance and other arrears, is not maintained.